

## LOK SABHA DEBATES

### LOK SABHA

Saturday, June 3, 1995/Jyaishta 13, 1917 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

### POLITICAL SITUATION IN UTTAR PRADESH

(Interruption)

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) : Bismillah Mulayam Singh Government...(Interruption)

11.01 hrs.

At this state, Shri Mohan Singh (Ferozepur) stood on the floor near the table

(Interruption)

11.02 hrs.

At this stage Shri Mohan Singh (Ferozepur) went back to his seat.

(Interruption)

SHRI VINAY KATIYAR (Faizabad) : Mulayam Singh Government in anti Dalit...(Interruption)

[English]

MR. SPEAKER : Today happens to be the last day of this session. I think we should discuss all important issues in a proper fashion, and the Members.

(Interruption)

[Translation]

SHRI VINAY KATIYAR : In Lucknow, it was the Gendaraj the whole night...(Interruption)

SHRI PRAKASH NARAIN TRIPATHI (Barda) : The developments in UP have crossed all limits of tolerance...(Interruption)

[English]

MR. SPEAKER : The Members should realise that I am facilitating the discussion. If they derive pleasure in standing up together and discussing it, well, we will just keep quiet. I was trying to say that if the Members want to discuss matters of this nature, they would certainly be allowed to discuss them. At the same time I would like to inform the House that there are many other issues also which could be discussed. Of course, the senior Members have been cooperating extremely well because they understand it. Once the issue is highlighted by two or three Members, it should not be necessary for all Members to discuss it because other Members, also should get the opportunity to discuss it as this happens to be the last day of the session.

(Interruptions)

[Translation]

SHRI V. DHANANJAYA KUMAR (Mangalore) : The Home Minister is present here. Let him reply.

MR. SPEAKER : Please, first take your seat.

(Interruptions)

[English]

MR. SPEAKER : Please keep quiet now.

[Translation]

SHRI VIRENDER SINGH (Mirzapur) : The entire night goondas were holding the city to ransom. We will not tolerate it...(Interruption)

[English]

MR. SPEAKER : I am trying to help you. Without understanding, you continue speaking like this.

(Interruptions)

[Translation]

SHRI MOHAN SINGH (Ferozepur) : The life of Ms. Mayawati is in danger and the goondas are in control of the State Guest House. The U.P. Government should be dismissed for this very reason...(Interruptions)

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : Mr. Speaker, Sir, it is true that today is the last day of the session and we would like to discuss important issues. But, Sir you must have observed how agitated the Members are. Yesterday evening, at the fagend of the day, I had raised the issue about the developments in Lucknow. The Congress benches were sparsely occupied this is the reason that I want to reiterate that the implications of the developments in Lucknow must be viewed seriously. In a democratic set up, power is bound to change hands. The Congress party was in minority, when it assumed the reins of office at the centre, but is now in majority. But there had been no fracos to effect this change...(Interruption)

Mr. Speaker, Sir, I represent Lucknow. The whole night I could not sleep because of constant S.O.S phone calls from Lucknow. A B.J.P. M.L.A., who had visited the Guest House, has also been kept in confinement there...(Interruption) The B.S.P. has convened a meeting in the Guest House at 2.30 p.m. and many of us stay in that very Guest House...(Interruption) I have the permission of the hon. Speaker and if I am heckled, then the proceedings of the House would be stalled. (Interruption)

SHRI PRAKASH NARAIN TRIPATHI : We will stall the proceedings of the House. We will not tolerate hooliganism there...(Interruption)

SHRI DATTA MAGHE (Nagpur) : This hackling is being done from the other side and not from our side...(Interruption)

SHRI ATAL BIHARI VAJPAYEE : If the heckling continued and I am not allowed to speak...(Interruptions)

Nothing...(Interruptions)

[English]

MR. SPEAKER : Now, please take your seats.

(Interruptions)

[Translation]

MR. SPEAKER : Now please take your seats.

(Interruptions)

MR. SPEAKER : You have been hackling Shri Vajpayee.

(Interruptions)

SHRI VINAY KATIYAR : Whenever we rise to speak, we are not permitted. We have observed it time and again. But if Members from the other side rise, you remain silent.  
(Interruptions)

MR. SPEAKER : Shri Vajpayee is raising an important issue.

(Interruptions)

[English]

MR. SPEAKER : I do not expect any Member from this side to obstruct him and at the same time I will warn the Members of Mr. Vajpayee's Party to behave properly in this House and allow, at least Mr. Vajpayee to speak.

(Interruptions)

[Translation]

MR. SPEAKER : Please sit down.

(Interruptions)

[English]

MR. SPEAKER : It is not necessary for Members to pass remarks. If you do not have any information, please do not complicate the matter. Mr. Vajpayee is quite capable of putting the things in correct perspective. If you have any reply, that reply must come from the persons who are authorised to reply and not each one of you.

[Translation]

SHRI ATAL BIHARI VAJPAYEE : Mr. Speaker, Sir, if the elected representatives of the people are beaten up simply because they have withdrawn their support to the Government, you can very well imagine the fate of democracy in the country.

In Uttar Pradesh S.P. and B.S.P. parties had formed a coalition Government but now B.S.P. has decided to withdraw its support to the coalition Government and S.P. Government has been reduced to a minority Government. Now efforts are being made to wangle majority support. Had the efforts been made through persuasion and in a fair manner, then nobody would have objected to them. But what happened yesterday in Lucknow has sounded the danger bell.

Yesterday, the Legislators of U.P. Vidhan Sabha were holding a meeting in the Guest House where many of us have also stayed. Some hoodlums surrounded the Guest House, cut off its electric and telephone connections. They did not allow anybody to enter the Guest House. The police was colluding with the hoodlums. Thereafter, the legislators were assaulted, mercilessly beaten up and dragged out. In broad day light, about a dozen legislators were abducted. Some notorious criminals were involved in this assault. Although, I can identify them but still I will not spell out their names. They were threatening the legislators and the whole night they continued their nefarious activities unhaltered. The S.P. Government has put into practice its slogan of "Halla Bol" which tantamounts to assault on legislators.

Although I do not want to go into the issue of transfers being made there but as a representative from Lucknow, I would like to point out the transfer of an S.S.P. who was a fair, honest and hard officer but was not able to serve the vested interest of the ruling party. The Government in U.P. which has been reduced to a minority Government is taking recourse to terrorism, abduction etc. to gain majority.

Yesterday, a strange incident occurred. Someone lodged an FIR against Ms. Mayawati at Hazratganj Police Station and one of the Sub. Inspectors proceeded to the Guest House to arrest her on the basis of that F.I.R. Ms. Mayawati, who should have been the Chief Minister... (Interruptions) of course this is not to their liking. What has happened to their dalit upliftment stance? Recently, the Union Home Minister was so moved at the alleged excesses against detis in a small village Karhi in Gujarat that he summoned the Chief Minister of Gujarat and asked him to institute a judicial inquiry by a sitting judge. But now when for the first time the formation of dalit Government is being mooted in U.P., these people are mocking at it... (Interruptions) Their mocking has exposed them.

Mr. Speaker, Sir, Ms. Mayawati may or may not become the chief Minister but nobody can deny that she is the leader of the B.S.P. She has been elected leader of the B.S.P. legislature party and she has staked her claim to form the Government in U.P. before the Governor. These are the facts whether you like Mayawati or not. You were, of course, quite thick with Kanshi Ram. We have befriended him now... (Interruptions)

SHRI SURYA NARAYAN YADAV (Sahasra) : Mr. Speaker, Sir,

[English]

MR. SPEAKER : He should yield before you speak.

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : No, I am not yielding.

MR. SPEAKER : That is why, I am asking you to wait for his yielding.

[Translation]

SHRI EBRAHIM SULAIMAN SAIT (Pounani) : Mr. Speaker, Sir, I would like to recite a couplet .

"Ibtada-e-Ishk Hai Rota Hai Kya.

Aagey-Aagey Dekh Hota Hai Kya.

SHRI ATAL BIHARI VAJPAYEE : Mr. Speaker, Sir, It is unfortunate that such is the reaction of the parties who had tried their utmost to win the support of B.S.P. The moot point is that Ms. Mayawati had been elected the leader of the B.S.P. legislature party of U.P. Vidhan Sabha and U.P. Vidhan Parishad and had the people not intervened, a constable or a sub-inspector of police would have arrested her on the basis of that F.I.R.

Yesterday, when I raised this issue, the Home Minister had agreed that security should be provided to the legislators. The U.P. police cannot do it. Could the Union Government not despatch C.R.P.F. companies there? Has the Centre sought the Governor's report on the issue and what are his conclusions? Is it not a fact that the attempt to terrorise B.S.P. M.L.As into submission continued unhindered till 3 A.M. ?

Mr. Speaker, Sir, a deadlock has been created there and the only solution is that the Governor, who had appointed the Chief Minister should withdraw his pleasure. The Chief Minister says that he is prepared for a trial of strength on the floor of the Vidhan Sabha when it meets on July 8. But the Chief Minister who has lost the majority is banking on terrorising the M.L.As into submission. But his attempts are bound to fail because as per our information 7 M.L.As have already given a statement that they went to the Governor under duress. They were beaten up. If such a Chief Minister is allowed to remain in power upto July 8, it would not be proper. It is the B.S.P. Government which should be given a chance. The Governor should invite the B.S.P. to form a Government and if Mulayam Singh enjoys majority support, he should prove it on the floor of the Vidhan Sabha in a trial of strength. But if the present Government continued, the situation in Lucknow, as described by me, would deteriorate further. It may lead to caste conflict and lawlessness in the State... (Interruptions)

SHRI RAJNATH SONKAR SHASTRI (Saidpur) : Mr. Speaker, Sir, the State is in the grip of tension and harijans and harijan legislators are being beaten up... (Interruptions)

SHRI ATAL BIHARI VAJPAYEE : I support what you have said and resume my seat... (Interruptions)

SHRI RAJNATH SONKAR SHASTRI : Mr. Speaker, Sir, the condition in U.P. is so appalling that when the meeting in the Guest House was in progress, the S.P. workers and the goondas attacked the Legislators, beat them mercilessly and some of them were even abducted. Even the local police, including senior officers were colluding with them. It is a matter of shame for all of us and for this House. Uptil now, harijans used to be maltreated on the streets. But now even in the Vidhan

Sabha, they are not safe. (Interruptions). What can be more shameful ?

I would request you to issue direction and let the Lok Sabha consider this issue in all seriousness. In this context I am sitting on a fast here.

11.22 hrs.

AT THIS STAGE SHRI RAJNATH SONKAR SHASTRI SAT ON THE FLOOR NEAR THE TABLE.

(Interruptions)

11.22 1/2 hrs.

AT THIS STAGE SHRI MONHAN SINGH (FEROZEPUR) STOOD ON THE FLOOR NEAR THE TABLE.

(Interruptions)

11.23 hrs.

AT THIS STAGE SHRI PHOOL CHAND VERMA AND SOME OTHER HON. MEMBERS STOOD ON THE FLOOR NEAR THE TABLE.

(Interruptions)

MR. SPEAKER : Let Vajapeeji complete his speech.

11.23 1/2 hrs.

AT THIS STAGE SHRI RAJNATH SONKAR SHASTRI WENT BACK TO HIS SEAT.

[English]

MR. SPEAKER : The House stands adjourned to meet again at 12.00 Noon.

11.24 hrs.

THE LOK SABHA THEN ADJOURNED TILL TWELVE OF THE CLOCK.

[Translation]

12.01 hrs.

THE LOK SABHA REASSEMBLED AT ONE MINUTE PAST TWELVE OF THE CLOCK.

POLITICAL SITUATION IN UTTAR PRADESH-CONTD.

(Interruption)

SHRI KALKADAS (Korol Bagh) : The earlier the U.P. issue is settled, the better it would be... (Interruptions)

SHRI MOHAN SINGH (Ferozepur) : Mr. Speaker, Sir, ... (Interruptions) The S.P. there had indulged in unparliamentary language. He had dared Ms. Mayawati to come out of her room, if she wanted to become the Chief Minister of U.P. When on June 1, the B.S.P. had withdrawn its support to the Samajwadi Party, it was the duty of the Governor to dismiss that Government immediately. Ms. Mayawati, who has been elected the

leader of the Bahujan Samajwadi Party and who is also its General Secretary, has staked her claim to form Government in U.P. Now when the Samajwadi party has been reduced to minority, the Governor must give a chance to the Bahujan Samajwadi Party to prove its majority.

The supporters of the State Government are indulging in hooliganism there. About 50 goondas have laid a siege to the 9 rooms of the guest house. They are using unparliamentary language against Ms. Mayawati. The issue has serious ramifications. Yadavas are indulging in atrocities against the dalits all over the State. The situation will worsen when the dalits gain the upper hand. It is, therefore, the need of the hour to dismiss the Mulayam Singh Government with a view to restore law and order in U.P. (Interruptions)

MR. SPEAKER : You have made your point.

SHRI MOHAN SINGH : There is another serious issue.

MR. SPEAKER : By saying that it is a serious issue how for you want to stretch it.

(Interruptions)

12.05 hrs.

AT THIS STAGE SHRI MOHAN SINGH (FEROZEPUR) SAT ON THE FLOOR NEAR THE TABLE)

(Interruptions)

SHRI DAU DAYAL JOSHI (Kota) : Government must take immediate steps for the safety of Ms. Mayawati.

MR. SPEAKER : First, please sit down.

(Interruptions)

[English]

MR. SPEAKER : It is not going on record.

(Interruptions)\*

[Translation]

MR. SPEAKER : First, please sit down.

(Interruptions)

MR. SPEAKER : Please take your seats. Why are you making it ridiculous ?

12.06 hrs.

AT THIS STAGE DR. P.R. GANGWAR AND SOME OTHER HON. MEMBERS STOOD ON THE FLOOR NEAR THE TABLE.

(Interruptions)

MR. SPEAKER : You have to pass the Resolution on Kashmir and now, it is for you to decide whether you want it or not.

\*Not recorded.

[English]

Shri Vajpayee ji, I would like to tell you that if you want to discuss it, I am ready to allow a discussion, but not in this fashion.

...(Interruptions)

MR. SPEAKER : I am ready to allow a discussion, but not in this fashion.

(Interruptions)

MR. SPEAKER : I do not think that the Members should behave in this fashion. I will allow the Members to raise a discussion.

...(Interruptions)

MR. SPEAKER : The House stands adjourned till 1.00 P.M.

12.07 hrs.

THE LOK SABHA THEN ADJOURNED TILL THIRTEEN OF THE CLOCK.

13.00 hrs.

THE LOK SABHA RE-AMMEMBLED AT THIRTEEN OF THE CLOCK.

(MR. SPEAKER IN THE CHAIR)

...(Interruptions)

POLITICAL SITUATION IN UTTAR PRADESH

MR. SPEAKER : Well, it is not difficult for us to understand the feelings of the Member and one should understand. The wisdom of the Members also can be useful, helpful in such matters. We would like to hear the Members views on this matter. But there is one matter pending in the House which is of national importance, equal importance, That is the Resolutions on Kashmir. If the House agrees we can take up this Resolution first and take the discussion later on, or if the House thinks that we should take this discussion first and then the Resolution, we can do in any fashion we like. And we will give opportunities to the Members on all sides to have their say on the floor of the House. If possible we can also suggest as to how this problem should be tackled or can be tackled and things like that.

I would like to just seek your assistance in this matter.

...(Interruptions)

SHRI MOHAMMAD YUNUS SALEEM (Katihar) : Sir, I have to make a submission. In the Revised List of Business, Item number 10 is to pass the wakf Bill as it has been passed by the Rajya Sabha. Mr. Speaker, Sir, you know that it is a very complicated and a very important Bill. It has been circulated only today. We got it today, this morning, along with the papers.

MR. SPEAKER : Yes.

SHRI MOHAMMAD YUNUS SALEEM : We could not even get the time to go through it, in view of the shortage

of time, I want to make a humble submission to you and through you to the House and to the hon. Minister that instead of taking up this Bill today for discussion, it may be postponed and may be taken in the next Monsoon Session. We are not in a hurry to pass this Bill because it is a very controversial Bill. The Minister was pleased to hold meetings of different leaders four to six times. Therefore, we should get time to go through the provisions of this Bill and make the submissions, if necessary.

This is my humble submission, You may take a decision so that a proper discussion can take place in this regard.

[Translation]

SHRI ATAL BIHARI VAJPAYEE : Mr. Speaker, Sir, you have referred to the Resolution on Kashmir. We also want to pass the Resolution. The situation in Kashmir is not conducive for elections and this has been our considered opinion. Now Government has also endorsed it through this resolution. But, Sir, you must have observed how agitated the Members are. It is on rare occasions that we enter the well of the House.

You might remember, Sir, that on the question of Cauvery, some Members rushed to the well of the House and when a Member of my party elected from Karnataka tried to enter the well of the House, I dissuaded him because we do not like this practice. (Interruptions)

SHRI MOHAMMAD YUNUS SALEEM : That also when the well is dry. (Interruptions)

SHRI ATAL BIHARI VAJPAYEE : If it is a river water issue, people like to jump into the well. Sir, we are sorry to say that the Government is not yet in a position to submit a factual report before the House about the happenings in U.P. Lucknow is not far off and there should be no problem in getting the information. I had warned yesterday that I would raise the issue to-day. The Government says that they are still trying to find out the factual position. Is the State Government not cooperating in giving the information? Does the centre not have its own sources of information? Has a report been sought from the Governor? Is the Governor not submitting his report? In case the report has been received the what is the difficulty in taking the House into confidence on the basis of that report. We would like to lodge our protest at the present impasse ... (Interruptions)

SHRI RAMSAGAR (Barabanki) : Sir, it is the B.J.P. which is hogging most of the time of the House.

MR. SPEAKER : You will also get the opportunity to speak later on.

SHRI ATAL BIHARI VAJPAYEE : We are staging a walk out to lodge the protest on behalf of our party.

13.07 hrs.

SHRI ATAL BIHARI VAJPAYEE AND SOME OTHER HON. MEMBERS THEN LEFT THE HOUSE.

(Interruptions)

SHRI RAJVEER SINGH (Aonia) : Mr. Speaker, Sir, U.P. may also go the way of Jammu and Kashmir.

SHRI MOHAN SINGH : Mr. Speaker, Sir, it is a serious issue. (Interruptions) I talked to certain person in Lucknow some time back. Security measures have not been taken for the safety of Ms. Mayawati. Goondas have laid a siege to the 10 rooms of the Guest House ... (Interruptions) They are shouting slogans against Ms. Mayawati. The situation is highly tense there and no statement is being made on behalf of the Government... (Interruptions)

MR. SPEAKER : Take your seat. Listen to me first.

(Interruptions)

SHRI MOHAN SINGH : I am staging a walk out in protest.

13.08 hrs.

SHRI MOHAN SINGH (Ferozpur) THEN LEFT THE HOUSE.

(Interruptions)

[English]

MR. SPEAKER : I think the Members want to speak on this. I will allow you to speak on this. The Members belonging to all the parties will have the opportunity to speak on this. But let us please understand that there is one more matter before us which is of very great importance. If we take it up first and dispose it of, later on, you will have uninterrupted time to discuss other things.

(Interruptions)

[Translation]

SHRI UDAY PRATAP SINGH (Mainpuri) : Mr. Speaker, Sir, you have heard the version of the one side, you must listen to the version of the other side in brief. Thereafter, we will abide by your ruling.

MR. SPEAKER : All right.

SHRI MOHAMMAD YUNUS SALEEM : Sir, I had raised an issue yesterday. (Interruptions)

MR. SPEAKER : I will bear that in mind.

SHRI RAMSAGAR : Sir, yesterday and today also, the leader of B.J.P. has twisted the facts and has presented a picture which is far from the truth. The fact is that in the aforesaid Guest House, a B.S.P. Meeting was being held and one of the B.S.P. leader and former Minister, Shri Raj Bahadur Singh along with 60 others wanted to leave the meeting in favour of Shri Mulyalam Singh. But they were not allowed to leave the Guest House under threat of force. Prior to these developments, the Governor had issued a notification on the request of Shri Mulyalam Singh Yadav to convene the session of the Vidhan Sabha from July 6. Now it will be decided on the floor of the Vidhan Sabha as to who enjoys the majority support.

The fact is that some vested interests want the fall of the Mulayam Singh Government so as to carry out their designs in Kashi and Mathura and destabilise the nation. It is a B.J.P. conspiracy which is sought to be given effect to by raising this issue here time and again. Today, we appeal to the secular forces to understand the situation in true perspective. B.J.P. wanted to demolish Babri Masjid and Shri Mulayam Singh had prevented it and now similar situation is sought to be created in Kashi and Mathura, which Shri Mulayam Singh is trying to prevent. I appeal to all the people to thwart the designs of such forces in this hour of trial and give an opportunity to Shri Mulayam Singh to prove his majority in Vidhan Sabha on July 8.

[English]

MR. SPEAKER : Shri Rajnath Sonkar Shastriji, I will give you the time after the Resolution is passed.

[Translation]

KESRIJI, DO YOU WANT TO SAY SOMETHING ABOUT THE WAQF BOARD ? THE WELFARE MINISTER (SHRI SITA RAM KESRI) : Mr. Speaker, Sir, here ...\*....Members of Parliament were consulted several times on this issue. This Bill has been passed unanimously in Rajya Sabha, with some amendments, which we have adopted. Now if the Bill is not passed in this session, then it will not be the responsibility of the Government. If it is proposed to take up the Bill in the next session, its responsibility will be with ...\*.... Members of Parliament.

SHRI NITISH KUMAR (Barh) : Mr. Speaker, Sir, is there any convention to say ...\*.... Members of Parliament. Some decorum should be observed in the House. Is there anything related to the minority Community, can this language be used ?

[English]

MR. SPEAKER : I will remove that word from the record.

(Interruptions)

[Translation]

SHRI EBRAHIM SULAIMAN SAIT (PONNANI) : Mr. Speaker, Sir, it is a serious and sensitive issue. This is a 1954 Act. An inquiry committee was set up which worked for 14-15 years and made some recommendation on the basis of which this Bill has been brought. Now this Bill is ready since 1993 and it has been discussed threadbare during these two years and is in final shape.

The Bill, in its final form, was circulated today only and we need time to study it. Shri Kesri has worked hard on this Bill and he is in a hurry to get it passed. But it must be studied thoroughly before it is passed. Today is the last day of session. It would be appropriate to discuss it in the next session and pass it because by that time Members will have sufficient time to study it.

MR. SPEAKER : I think the Minister is agreeing to

\*Explunged as ordered by the chair.

It. Now, let us take up the Resolution please. It is a little confusing and yet, we will understand the difficulties and overcome it. Let us not have the lunch hour also. We can have lunch, but not the lunch hour. May I request Shri Indrajit Gupta to sepak please.

AN HON. MEMBER : Sir, how much time has been allotted ?

MR. SPEAKER : I have the names of a few Members. If it is absolutely necessary, they may speak. Otherwise they can help the House to pass this Resolution by voting which is also a way of supporting and expressing the views.

13.16 hrs.

**STATUTORY RESOLUTION RE : APPROVAL  
OF CONTINUANCE IN FORCE OF THE PRO-  
CLAMATION IN RESPECT OF JAMMU AND  
KASHMIR— Contd.**

SHRI INDRAJIT GUPTA (MIDNAPORE) : Sir, in deference to the spirit of your request, I will consciously make my observations as brief as possible.

The point is, this exercise is not a new exercise. This exercise of extending the period of President's Rule in Jammu and Kashmir is an exercise through which we have passed many times in the last five years. And during these five years, the political process in Kashmir has been completely stopped. There is no political process; this is the meaning of extending the President's Rule there for five times. There is no political input of any kind. I am not blaming only the Government. I know that the political parties, maybe for good reasons, have not been in a position to make any political contribution in Kashmir. But the fact remains that now, after so many years, and after all what is going on there, we were in a mood to welcome the idea of putting an end to this President's Rule moving towards the revival of the political process, and as far as possible, preparing the ground at least for holding the elections. Then, unfortunately, this Charar-e-Sharief episode has intervened. In a sense, I think the political process began with the visit of the MPs to Charar-a-Sharief. That is a political process. What else is it ? MPs belonging to all political parties in this House went together in one delegation to Charar-e-Sharief, spent some time there, were received there by a crowd of about 1,000 people, talked with them, gave them an opportunity to speak whatever they wanted to speak to us — whether we agree or do not agree with their views is a different matter. But this was a political process. Previous of this, Sir the complaint had been that there was no arrangement in Kashmir whereby the people could unburden themselves to the administration. There was no arrangement by which the administration could freely make people hear their grievances, their demands, their suggestions and interact with them.

That is mainly because of the extremely bureaucratic structure of the Administration which has been prevailing